## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

		HARIEF TARIQ, MEMBER - JUDIO					
APPLICATION NUMBER		:					
PETITION NUMBER		: CP/4/2017					
NAME OF THE PETITIONER(S)  NAME OF THE RESPONDENT(S)  UNDER SECTION		: CHOKALINGAM RAJAVEL  : RAJA SPIRITUAL SUPER MARKET PVT LTD + 2  : 241/242 OF COMPANIES ACT 2013					
				S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
						REPRESENTATION BY WHOM	
1.	D. PRATITU KUKUNTI ARNUK	UMBA Council Jos Pelebruker	D'bath				
2.	S. Satish	counsel For R3	5.8				
3.	J. M. SriAheran Sarganamayona Ah.	Coursel For R3 Coursel for Proportions Land 2	Amfans'				
7	Sargan arrigora Ah.	-90-	/				
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## **ORDER**

Counsel for Petitioner present and he has moved a Company Petition No. 4/2017. Counsel for R1 & R2 Present. Counsel representing R3 also present. Counsel for Petitioner has submitted arguments in relation to the admission of the Petition and grant of interim prayers, particularly, not to give effect to the resolution passed in the meeting held, today itself. Counsel for Respondents vehemently opposed the same and stated that the Petitioner has not come to the Court with clean hands. It has further been stated that the Petition itself is not maintainable. In the light of these submissions, counsels for respondents are directed to file Interim Counter pertaining to the admissibility of the petition and grant of Interim Prayers by serving a copy to the petitioner. The matter is posted for arguments. Put up on 7/2/2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)